

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST ZONAL BENCH : AHMEDABAD**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 11955 OF 2016-DB

[Arising out of Order-in-Original/Appeal No RAJ-EXCUS-000-PR-COM-24-16-17 dated 11.08.2016 passed by Principle Commissioner Customs, Excise and Service Tax-RAJKOT]

Shri Manoj Vijaykumar Gupta

.... Appellant

Authorised Person of M/s Shri Ram And Brothers
3561, Chawari Bazar, DELHI, GUJARAT-110006

VERSUS

Commissioner of Central Excise & ST, Rajkot

.... Respondent

Central Excise Bhavan, Race Course Ring Road,
Income Tax Office, Rajkot, Gujarat-360001

APPEARANCE :

Shri Paresh Sheth Advocate for the Appellant

Shri Prabhat K. Rameshwaram, Addl. Commissioner for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 14.09.2023

DATE OF DECISION: 15.01.2024

RAMESH NAIR :

Appeal disposed of. For order, see order of date in Excise Appeal No.
11963 of 2016.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**

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